

NOTICE

As directed, kindly take notice that Hon'ble Mrs. Justice Soni Shrivastava will take up the following case today i.e. on 25th August, 2026 at 2:15 P.M. in Court No.216 (Cent. Building).

TO BE MENTIONED

1. CR. MISC./60085/2023	6 RAKESH KUMAR TIWARY	RISHI RAJ RAMAN	CHANDRA SEN PRASAD SINGH
66D A QSH OF F.I.R	VS THE STATE OF BIHAR AND ANR	PRASHANT SINHA	CHITRANGADA MUSTAFA
		NAVJOT YESHU	ASHHAR MUSTAFA
			ANITA KUMARI

Patna High Court
Dated, 25th August, 2026

By order of Hon'ble Court

Sd/-
(Pranaw Shankar)
Joint Registrar (List)

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